

Wind and solar power capacity

1352. SHRIMATI RANEE NARAH: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the total changes of wind power generation capacity in Megawatts during 2015-16 and 2016-17; and

(b) the total changes of solar power generation capacity in Megawatts during 2014-15 and 2015-16?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) The total wind power generation capacity added in the country during 2015-16 is 3423 MW and during 2016-17 (up to 31.10.2016) is 1502 MW.

(b) The total solar power generation capacity added in the country during 2014-15 is 1112 MW and during 2015-16 is 3019 MW.

Solar power projects in Jharkhand

1353. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the establishment of solar power projects are lagging behind in Jharkhand as the developers have not secured any Power Purchase Agreements (PPAs) with Government;

(b) if so, the details thereof and the reasons therefor;

(c) whether the State Government is hesitating to enter into PPAs only because of the agreed rate which they have agreed to purchase power from the developers and if so, the details thereof; and

(d) the steps being taken by Government to resolve the issue for early establishment of solar power projects in the State?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Government of Jharkhand has reported that Jharkhand Renewable Energy Development Agency (JREDA) has invited Request For Proposal (RFP) for setting up of 1200 MW solar power plants through tariff based competitive bidding and after finalisation of RFP, Letters of Intent (LoI), for a total capacity of 1101 MW, have been issued to 8 developers. The Power Purchase Agreements (PPAs) are to be executed by State DISCOM (JBVNL) with developers.

(b) State DISCOM (JBVNL) has requested for budgetary support on procurement of extra solar power generation after complying Renewable Purchase Obligation (RPO) target.

(c) and (d) Government of Jharkhand has reported that the matter is under active consideration.

Development of new and affordable sources of solar energy

1354. SHRI ANIL DESAI: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government is developing new and affordable sources of solar energy besides educating rural masses about the benefits of switching over to solar energy;

(b) whether Government is coaxing the private sector to step in and compliment the States' initiatives; and

(c) if so, what serious steps Government is taking to create conducive atmosphere for private capital inflow to this sector to usher in 'sunny days' in rural India?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Government has launched following schemes for promotion of solar energy in various forms in the country:-

- (i) Scheme for Development of Solar Parks and Ultra Mega Solar Power Projects.
- (ii) Scheme for Development of Solar PV Power Plants on Canal Banks/Canal Tops.
- (iii) Scheme for setting up of 300 MW Grid connected Solar PV Power Projects by Defence Establishments and Para Military Forces with Viability Gap Funding (VGF).
- (iv) Implementation of scheme of setting up 1000 MW of Grid-Connected Solar PV Power Projects by CPSUs with VGF.
- (v) Implementation of scheme for setting up of 15000 MW of Grid-Connected Solar PV Power Projects by NTPC/NVVN.
- (vi) Setting up of 2000 MW and 5000 MW Grid connected solar power with VGF through Solar Energy Corporation of India (SECI).
- (vii) Scheme for Development of Solar Zones in the country.
- (viii) Scheme for Off-Grid and Decentralized Solar Applications to promote home lights, street lights, solar lanterns and solar pumps etc.